

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

ATTENDANCE SHEET OF THE HEARING

BEFORE HON'BLE SHRI. M. K. SHRAWAT, MEMBER (JUDICIAL)

Adjd to  
24/3

Company Application No. : 36/ 621A/ 441 / NCLT/MB/20 16  
Name of the Company : Vidya Buildcon Pvt Ltd.  
Date of Hearing : 09-02-17 at 10.30 AM  
Section of the Companies Act, 1956 : 621A U/s. 211  
Section of the Companies Act, 2013 : 441 U/s. \_\_\_\_\_

Sr. No.	Name (Capital Letters)	Designation	Signature
1.	ARJUN PITTLI	FCA 34822	Arjun Pittli

**ORDER.**

**Compounding Application No. 36 of 2016**

1. The Learned Representative of the Applicant is present.
2. Due to lack of certain information, the hearing cannot be completed today.  
The Learned Representative is seeking time to produce the details. Time is granted.
3. The matter is enlisted for hearing on 24<sup>th</sup> March, 2017.

9<sup>th</sup> February, 2017.

Sd/-  
**M.K. SHRAWAT.**  
**MEMBER (JUDICIAL)**